

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14506-14507/2014

(Arising out of impugned judgments and orders dated 28-03-2014 in CN No. 572/2001 and 28-03-2014 in CN No. 545/2001 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

BALRAM & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM (DEAD) THROUGH LRS & Ors.

Respondent(s)

Date : 30-08-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Praveen Chaturvedi, AOR
Mr. Mahesh Tiwari, Adv.

For Respondent(s) Mr. Anshuman Sinha, Adv.
Mr. Vijay Kumar Pandey, Adv.
Mr. Udayan Sinha, Adv.
Mr. Vinay Prakash, Adv.
Mr. Prakash Prakash, Adv.
Ms. Pragya Sharma, Adv.
Mr. Hemant More, Adv.
Ms. Jaikriti S. Jadeja, AOR
Mr. Shivang Goel, Adv.
Mr. Ishan Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is informed that the petitioner no. 7 is no more. The matter is adjourned by three weeks for taking steps.

List thereafter.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
COURT MASTER (NSH)